

National Company Law Tribunal

Allahabad Bench

CP No.10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2018

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394

CP No.10/2010

Sh. O.P. Mishra, Advocate for the petitioner is present. He has submitted that the SLP is pending before the Hon'ble Supreme Court, hence, the case may be adjourned. In view of the submission made by the learned counsel for the petitioner, the case is adjourned to 5th September, 2018.

Dated:23.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Kavya Prakash Srivastava
(Stenographer)*